

reply to this. I have said, you please write to the Speaker.

(Interruptions)

MR. DEPUTY SPEAKER: The matter will be looked into and you will be satisfied.

SHRI SATYASADHAN CHAKRABORTY: Let the House know under what rules a portion of the question was deleted? Then what has happened to my adjournment motion regarding demonstration by the Press workers?

MR. DEPUTY SPEAKER: I have given my reply.

SHRI SATYASADHAN CHAKRABORTY: The Central Government should not remain silent. The President should not give his assent to the Press Bill.

(Interruptions)

SHRI PRATAP BHANU SHARMA (Vidisha): I have given notice under Rule 377 regarding slow implementation of IRDP programme in my constituency. I want to know what is the fate of my notice.

12.02 hrs.

PAPERS LAID ON THE TABLE

DELHI URBAN ART COMMISSION (TERMS AND CONDITIONS OF SERVICE) AMENDMENT RULES, 1982

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI BRAJAMOHAN MOHANTY) on behalf of Shri Bhisma Narain Singh: I beg to lay on the Table a copy of the Delhi Urban Art Commission (Terms and Conditions of Service) Amendment Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 814 in Gazette of India dated the 25th September, 1982 under sub-section (3) of section 26 of the Delhi Urban Art Commission Act, 1973.

[Placed in Library. See No. LT-5539/82.]

BETWA RIVER BOARD (AMENDMENT) REGULATIONS, 1982

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): I beg to lay on the Table a copy of the Betwa River Board (Amendment) Regulations, 1982 (Hindi and English versions) published in Notification No. M-1/BRB/T in Gazette of India dated the 25th September, 1982 under section 24 of the Betwa River Board Act, 1976.

[Placed in Library. See No. LT-5540/82.]

STATEMENT *re.* MARKET LOANS

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) on behalf of Shri S. B. P. Pattabhi Rama Rao: I beg to lay on the Table a Statement (Hindi and English versions) on the results of the market loans floated in October, 1982.

[Placed in Library. See No. LT-5541/82.]

NOTIFICATIONS UNDER COAST GUARD ACT, ANNUAL REPORT OF AND REVIEW ON THE WORKING OF BHARAT DYNAMICS LIMITED, HYDERABAD, FOR 1980-81 AND A STATEMENT FOR DELAY

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 123 of the Coast Guard Act, 1978:—

(i) The Coast Guard Subordinate Officers (Technical Branch) Recruitment Rules, 1982 published in Notification No. S.R.O. 235 in Gazette of India dated the 9th October, 1982.

(ii) The Coast Guard Officer (General Duty) Recruitment Rules, 1982 published in Notification No. S.R.O. 236 in Gazette of India dated the 9th October, 1982.

[Placed in Library. See No. LT-5542/82.]